

GOVERNMENT OF INDIA
DEPARTMENT OF REVENUE & BANKING
(REVENUE WING)

NEW DELHI : DATED THE 31st December, 1976.

NOTIFICATION
(INCOME-TAX)

No. 1307 (F.NO.197/126/76-IT(AI) : In exercise of the powers conferred by clause (v) of sub-section (23C) of section 10 of the Income-tax Act, 1961 (43 of 1961), the Central Government hereby notifies "The Bible Society of India, Bangalore" for the purpose of the said section for and from assessment year 1976-77.

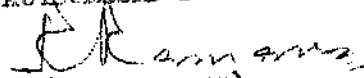
Sd/-
T.P. JHUNJHUNWALA
DIRECTOR, GOVERNMENT OF INDIA

To
The Manager,
Government of India Press,
Ring Road, Mayapuri Industrial Area,
(Near Rajauri Garden), New Delhi.

Copy to:-

1. The General Secretary, The Bible Society of India, 20, Mahatma Gandhi Road, Bangalore-560001.
2. The Commissioner of Income-tax, Karnataka-1, Bangalore, with reference to his letter No. CIB.718/90/76-CIT(I) dt. 30.11.76.
3. All Commissioners of Income-tax.
4. Directors of Inspection (IT)/(R&S)/(P&R)/(Inv.), New Delhi.
5. Director of O&M Services (Income-tax) 1st Floor, Aitwan-e-Chalib, Mata Sundri Lane, New Delhi (5 copies).
6. All Officers & Sections of I.T. Wing of C.E.D.T.
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10. Shri M.B. Rao, Joint Secy., Ministry of Law, Justice and Company Affairs (Department of Legal Affairs), New Delhi.

AUTHORISED FOR ISSUE


(R.V. RAMANAM)

ASSTT. DIRECTOR OF INSPECTION
DIRECTORATE OF INSPECTION (R&S)

Sd/-
(T.P. JHUNJHUNWALA)
DIRECTOR, GOVERNMENT OF INDIA

No. CC/IT(AI)/1582/431/RSP/76.